

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 25th February, 2016

No. HC.VII-133/2014/1035/A ### Shri Bhaskar Jyoti Mahanta, Presiding Officer, Labour Court, Guwahati, Shri P.K. Das, Special Judge, CBI, Assam, Addl. Court No.1, Guwahati, Shri S.K. Sarma, Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati, Smtil C.R. Goswami, Principal Judge, Family Court-I, Kamrup, Guwahati, Smti. J. Sarma, Principal Judge, Family Court-II, Kamrup, Guwahati, Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge No. 3, Kamrup (M), Guwahati, Smti. Rousan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon and Smti. Arpita Kar, Judicial Magistrate First Class, Kamrup (M), Guwahati are **exempted** from attending the Sensitization Programme on Disability Laws, organized by Shishu Sarothi (Centre for Rehabilitation & Training for Multiple Disability) on **27th & 28th February, 2016 in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block).**

Further, the following judicial officers are nominated to attend the aforesaid programme in places of the exempted officers –

Sl. No.	Name	Designation
1.	Smti. Jyotshna Das	Secretary, DLSA, Nalbari
2.	Smti. Kangki Rani Deka	Addl. CJM, Nalbari
3.	Shri Arup Jyoti Baishya	Sub-Divisional Judicial Magistrate (S), Udalguri
4.	Smti Monoshreeporna Khound	Munsiff No. 1, Darrang, Mangaldoi
5.	Smti. Syeda Sabina Afzal Zinnat	Munsiff No. 1, Nalbari
6.	Shri Chinmoy Baruah	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
7.	Smti Pooja Sinha	Munsiff No.1, Morigaon

The Judicial Officers are to reach the venue on 27.02.2016 at 09:00

AM positively.

The details of the Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-133/2014/1036 - 1065/A, Dated : 25.02.2016

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. **The District & Sessions Judge**, Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Morigaon / Darrang, Mangaldoi / Udalguri.

He / she is requested to inform the concerned Judicial Officer of his / her respective District accordingly.

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
7. Shri Bhaskar Jyoti Mahanta, Presiding Officer, Labour Court, Guwahati
8. Shri P.K. Das, Special Judge, CBI, Assam, Addl. Court No.1, Guwahati
9. Shri S.K. Sarma, Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati
10. Smti C.R. Goswami, Principal Judge, Family Court-I, Kamrup, Guwahati
11. Smti. J. Sarma, Principal Judge, Family Court-II, Kamrup, Guwahati
12. Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge No. 3, Kamrup (M), Guwahati
13. Smti. Rousan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
14. Smti. Arpita Kar, Judicial Magistrate First Class, Kamrup (M), Guwahati
15. Smti. Jyotshna Das, Secretary, DLSA, Nalbari
16. Smti. Kangki Rani Deka, Addl. CJM, Nalbari
17. Shri Arup Jyoti Baishya, Sub-Divisional Judicial Magistrate (S), Udalguri
18. Smti Monoshreeporna Khound, Munsiff No. 1, Darrang, Mangaldoi
19. Smti. Syeda Sabina Afzal Zinnat, Munsiff No. 1, Nalbari
20. Shri Chinmoy Baruah, Judicial Magistrate, 1st Class, Darrang, Mangaldoi.
21. Smti Pooja Sinha, Munsiff No.1, Morigaon
22. Shri Arman Ali, Executive Director, Shishu Sarothi.
23. The Administrative Officer, Judicial Academy, Assam.
24. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
25. The Court Manager, Gauhati High Court, Guwahati.
26. The Court Officer, Gauhati High Court, Guwahati.
27. The Chief Security Officer, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
29. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM